

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 1982**

TO BE ANSWERED ON THE 14TH MARCH, 2017/ PHALGUNA 23, 1938 (SAKA)

RISK ALLOWANCES

1982. SHRI SUMAN BALKA:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has any proposal to give “risk allowances” to Central Armed Police Force personnel deployed in LWE-affected areas;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI KIREN RIJIJU)**

(a) & (b). The Central Armed Police Force (CAPF) personnel deployed in LWE affected areas are entitled to Risk Allowance equivalent to rates of either Counter Insurgency (Operations) Field Area Allowance or Counter Insurgency (Operations) Modified Field Area Allowance admissible to Army, depending on their place of posting. The personnel of the Commando Battalion for Resolute Action (CoBRA) of CRPF deployed in LWE areas, are entitled to an allowance at the rate of 80% of Marine Commandos (MARCOS) Allowance.

(c) Does not arise.
